

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 215 of 2014

Dated:- 18th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Vaayu (India) Power Corporation Pvt. Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir &
Mr. M.G. Ramachandran
Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.
Ms. Mandakini Ghosh

Mr. K.V.Mohan &
Mr. K.V.Balakrishnan for APERC

ORDER

Post the matter on **28th January, 2016.**

**(I.J. Kapoor)
Technical Member
kt/vg**

**(Justice Surendra Kumar)
Judicial Member**